

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1357
ANSWERED ON:28.07.2015
Investigation by NIA on ISIS Issue
Premachandran Shri N.K.;Singh Shri Bharatendra

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the National Investigation Agency (NIA) has concluded the inquiry into the participation of Indian Muslim national in the ISIS movement;
- (b) if so, the details and present status thereof;
- (c) whether the Government has facilitated in evolving a consensus among the countries in Central Asia to fight against ISIS growth during the visit of the Prime Minister; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) & (b): The Central Government vide notification dated 28.11.2014 entrusted the investigation of a case relating to four Indian youth joining the ISIL (ISIS) after visiting Iraq on Ziyarat visa, to the National Investigation Agency (NIA). One of these four youth subsequently returned to India and was arrested. After investigation, the NIA filed charge sheet against the arrested accused person in the NIA special Court, Mumbai under sections 16 and 18 of the Unlawful Activities (Prevention) Act, 1967 and section 125 of the Indian Penal Code, 1860. Further investigation is in progress against the other three absconding accused persons.

(c) to (d): Regional security, including counter-terrorism, was an important subject of Prime Minister's discussions with the leadership of Central Asian countries during his recent visit. The Central Asian countries share our assessment of the emerging security threats in the region and are keen to work closely with India in addressing the forces of terrorism and extremism which is a shared concern.
